

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Office of the Registrar General)**

Sub.:- Administration of Oath/Affirmation to Sh. Rajnesh Oswal.

NOTIFICATION

No.:- 1743

Dated:- 01.04.2020

It is hereby notified for information of all concerned that Sh. Rajnesh Oswal, who has been appointed as Judge of the Common High Court for the Union Territory of Jammu and Kashmir and Union Territory of Ladakh vide Notification No. K.13021/01/2020-US.I Dt. 29th January 2020 issued by the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi, shall be administered oath of office by Hon'ble the Chief Justice on 2nd of April, 2020 at 12.30 p.m in the Conference Hall of Jammu wing of the High Court.

It is further notified that on account of the guidelines with regard to measures for containment of Covid-19 Epidemic in the Country issued by the Government of India and the Government of Union Territory of Jammu and Kashmir, the participation in the Oath Ceremony is solicited through video link. The Oath Ceremony will also be transmitted through internet. The webcast shall be available at all remote locations by accessing the following link:-

<https://webcast.gov.in/jammukashmir/judiciary/>

(Sanjay Dhar) 2020
Registrar General

No.:- 42921-43/GS

Dated: 01.04.2020

Copy of the above forwarded to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu, for information of Her Lordship

- 2-8) Secretaries to Hon'ble Mr. Justice Rajesh Bindal, Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble Mr. Justice Dhiraj Singh Thakur, Hon'ble Mr. Justice Tashi Rabstan, Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Mr. Justice Sanjay Kumar Gupta and Hon'ble Mrs. Justice Sindhu Sharma, Judges, High Court of J&K, Jammu/Srinagar with the request to place the same before their Lordships for soliciting presence in the Oath Ceremony through video link from their Lordships' respective residences.
- 9) Secretary to Sh. Rajnesh Oswal, Judge Designate for information of the Hon'ble Judge Designate.
- 10) Registrar Vigilance, High Court of J&K, Jammu,
- 11) Registrar Computers, High Court of J&K, Jammu,
- 12) Registrar Judicial, High Court of J&K, Jammu/Srinagar,
- 13) Joint Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- 14) All Judicial Officers of UT of J&K and UT of Ladakh with the request to view the proceedings of Oath Ceremony through webcast.
-for information.
- 15-16) Pvt. Secretary to the Chief Secretary, UT of J&K / Advisor to Hon'ble Lieutenant Governor, UT of Ladakh for placing the same before Worthy Chief Secretary / Advisor to Hon'ble Lieutenant Governor for soliciting his participation through video link.
- 17) Pvt. Secretary to the Advocate General J&K, for placing the same before Ld. Advocate General for soliciting his participation through video link.
- 18-19) Pvt. Secretary to Director General of Police, UT of J&K / Inspector General of Police, UT of Ladakh for placing the same before Director General of Police / Inspector General of Police for soliciting his participation through video link.
- 20) Pvt. Secretary to Secretary to the Govt. Law Department, UT of J&K/UT of Ladakh for placing the same before the Secretary, Law Department for soliciting his participation through video link.
- 21-22) Asstt. Solicitor General of India, Jammu/Srinagar with the request to participate through video link.
- 23) President, Jammu and Kashmir High Court Bar Association, Jammu/Srinagar with the request to participate through video link.

Registrar General
01/04/2020